

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P. No. 182 of 2016

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CORAM : HON'BLE MR. JUSTICE ANANDA SEN.  
Through: Video Conferencing  
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06 /09.07.2020: Mr. Asif Khan, learned counsel for the petitioner, prays for an adjournment.  
Prayer is allowed.  
List this case after the Court starts normal functioning, post COVID-2019.

Anu/-

(ANANDA SEN, J.)